

**Bajaj Allianz General Insurance Company Limited**

Corporate Identity Number: U66010PN2000PLC015329. IRDA Registration No.113

Regd. Office & Head Office: Bajaj Allianz House, Airport Road, Yerwada, Pune - 411 006

## **KEYS AND LOCKS REPLACEMENT COVER**

**Add on Cover under Private Car Package Policy -3 years**

*ENDORSEMENT WORDINGS*

**UIN: IRDAN113RP0005V01201819/A0040V01201819**

### **A. Endorsement Wordings**

In consideration of payment of additional premium, it is hereby agreed and declared that, under the Motor Insurance Policy issued by the Company, in the event of irrecoverable loss of keys of the Insured Vehicle, We will indemnify You for the cost of replacement of keys of the Insured Vehicle, subject to the Sum Insured specified in the Policy Schedule.

In the event of a security risk arising out of the incidence of lost keys of the Insured Vehicle, We will indemnify You for the cost of installing new locks in the Insured Vehicle.

### **B. Conditions**

1. You shall immediately lodge a complaint with the police detailing the loss of key of the Insured Vehicle and provide Us a copy of the F.I.R.
2. You shall immediately, and in any event within 2 days of occurrence of loss, report the incidence of loss to Us
3. No keys shall be deemed to be irrecoverably lost until a period of three (3) days, from the date of loss as mentioned in the F.I.R., has elapsed

### **C. Exclusions**

In addition to the exclusions mentioned under Motor Insurance Policy, We will not be liable to indemnify You for the following events:

1. Where the replacement of keys is not carried out in manufacturer's authorized dealership or Our authorized workshops
2. Any pre-existing damages
3. Where the replaced keys or locks are of higher standards or specifications as compared to the original keys or locks of the Insured Vehicle
4. Consequential losses of any kind, be they by way of loss of profit, loss of opportunity, loss of gain, business interruption, market loss or otherwise, or any claims arising out of loss of a pure financial nature such as loss of goodwill or any legal liability of any kind whatsoever

### **D. Definitions**

The words and phrases listed below have special meanings We have set below. Please note that references to the singular or to the masculine also include references to the plural or to the female the context permits and if appropriate.

1. **Insured Vehicle:** The vehicle insured by Us under the Motor Insurance Policy
2. **Policy/Motor Insurance Policy:** Private Car Package Policy – 3 Years issued by Us to which this cover is extended
3. **Policy Period:** The period of 3 years between and including the commencement date and expiry date as shown in the Motor Insurance Policy Schedule
4. **Policy Schedule:** The Schedule and any Annexure or Endorsement/s to it which sets out Your personal details, Insured Vehicle details, Policy Period, the type of insurance cover in force, and other terms/conditions/details.
5. **Policy Year:** means period of (i) 12 months from the Risk Inception Date in Policy Period and (ii) subsequent 12 months each till Risk Expiry Date of Policy Period.
6. **Sum Insured:** The amount stated in the Schedule, which is the maximum amount We will pay for claims made by You during per Policy Year.
7. **We, Our, Us:** Bajaj Allianz General Insurance Company Limited
8. **You, Your, Yourself:** The person We insure as set out in the Schedule

### **E. CANCELLATION**

Cancellation conditions of the add-on cover will be identical to the base policy to which the add-on cover is attached.

This Endorsement is subject to all other terms conditions and exclusions of the Motor Insurance Policy.